

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 96 of 2018

IN THE MATTER OF:

Karnataka Film Chamber at Commerce

(KFCC) & Anr.

...Appellants

Versus

Competition Commission of India & Anr.

...Respondents

Present:

For Appellant: Ms. Aakanksha Kaul and Mr. Praladh Singh Advocates.

**For Respondent: Mr. Mayank Bansal Advocate for R-1
Ms. Bulbuli Richog DD/Law/CCI**

O R D E R

10.07.2019 Due to paucity of time the matter could not be taken up.
Post this appeal 'for hearing' on 13th August, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/mohan/gc/